

(c) if not, the steps being taken to ensure immediate and uniform implementation in all the States ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) to (c). Information is being collected and will be placed on the Table of the Sabha as soon as possible.

Meeting of the Pehowa Peasants with Prime Minister to stop their Eviction

4237. SHRI BHOGENDRA JHA : Will the Minister of FOOD AND AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 741 on the 30th July, 1970 and state :

(a) whether it is a fact that representatives of the Pehowa peasants alongwith injured women and led by a Member of Parliament had met the Prime Minister on 28th May, 1970 and 22nd June, 1970 and submitted a memorandum demanding stoppage of eviction of pattadars ; and

(b) if so, the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes, Sir. On the 29th May, 1970, a deputation of the Pehowa peasants led by an M. L. A. met the Prime Minister. Another deputation on peasants led by an M. P. also met the Prime Minister on the 22nd June, 1970.

(b) Sometime towards the end of April, 1970 the Pattadar Sangharsh Samiti, District Karnal, presented a memorandum to the Prime Minister protesting against the evictions of lessees in District Karnal from the lands leased out to them by the Government. The Prime Minister's Secretariat ascertained the facts of the case from the Government of Haryana and it is found that this matter is sub-judice. Because of this fact and because the State Government is competent to deal with such cases, no particular action on these two memoranda was considered necessary.

Study of Hong Kong Pattern for Industrial Rehabilitation of East Pakistan Refugees

4238. SHRI SAMAR GUHA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have studied the rehabilitation projects of the Hong Kong Government ; and

(b) if so, whether Government propose to send a team of experts and Members of Parliament to Hong Kong to study industrial rehabilitation measures in Hong Kong so that some of the measures adopted there could be effectively applied for industrial rehabilitation of the East Pakistan refugees in West Bengal and other parts of India ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA) : (a) No such study has been undertaken by the Government of India in the Department of Rehabilitation.

(b) No such proposal is under consideration at present.

Irregularities Committed by Staff Working in Delhi Milk Scheme Booths

4239. SHRI JAGESHWAR YADAV :
SHRI K. LAKAPPA :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether periodical checking of the irregularities committed by the employees of the Delhi Milk Scheme Booths is made and if so, the number of those employees against whom action was taken during 1969-70 and the details of the irregularities committed by them ;

(b) whether it is a fact that the employees working in the Milk Booths have contracts with canteens nearby and sell milk to them on higher rates and the card holders are told that the milk supply was short that day and hence it had run short ;

(c) whether it is also a fact that while delivering the bottle of milk one or two paises are never returned on the pretext that they have no change ; and

(d) the action Government propose to conduct inquiry into such cases of irregularities ?